

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 129 OF 2015 & IA NO. 206 OF 2015 AND
APPEAL NO. 147 OF 2015 & IA NO. 241 OF 2015

Dated: 13th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 129 OF 2015 &
IA NO. 206 OF 2015

In the matter of:

DCM Shriram Ltd. ... **Appellant(s)**
Vs.
Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. A.K. Dubey

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-1 to R-4

Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Rajat for R-5

APPEAL NO. 147 OF 2015 &
IA NO. 241 OF 2015

In the matter of:

M/s Shree Cement Ltd. ... **Appellant(s)**
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Hinanshi Andley for R-1

Mr. Bipin Gupta
Mr. Suneel Bansal for R-2 & R-3

ORDER

List these matters on **01.03.2018** as requested by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Ss/pr